

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Jammu)

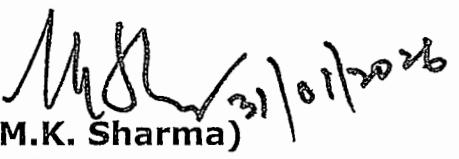
ORDER

No.: 134 of 2026/RG

Dated: 31.01.2026

In view of the superannuation of Shri Iqbal Ahmad Masoudi, Presiding Officer, Fast Track Court, Kupwara on 31.01.2026, Principal District and Sessions Judge, Kupwara shall hold the additional charge of the said Court w.e.f. 01.02.2026, till further orders.

By Order



(M.K. Sharma)

Registrar General

Dated: .01.2026

No: 4464-71-RG/GS

Copy forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh;
2. Secretary to Hon'ble Administrative Judge, District Kupwara;
.....for kind information of their Lordships.
3. Principal District and Sessions Judge, Kupwara;
4. Presiding Officer, Fast Track Court, Kupwara;
..... for information and necessary action.
5. Incharge NIC, High Court of J&K and Ladakh, Srinagar for information and uploading the same on the official website of Hon'ble High Court.
6. Incharge Library, High Court Wing Jammu/Srinagar for information and keeping the record of the same.
7. Order file.



Registrar General